

MINUTES OF THE MEETING NO. 4 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 18.07.2017 AT 2.30 PM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 4 (2017-18) of EXIM Facilitation Committee (EFC) was held on 18.07.2017 at 2.30 p.m. in Room No. 11, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT to consider the applications for export of 'restricted' items

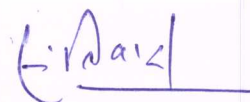
2. The following members attended the Meeting:-

- (i) Shri Dharmesh Makwana, Director(BIS&IT), D/o Consumer Affairs
- (ii) Dr. Anup Kainthola, QI (Trade) D/o Animal Husbandry & Dairy
- (iii) Dr. D.K. Srivastava, Assistant Commissioner (QC)), Seed Division, Department of Agriculture Cooperation and Farmers Welfare
- (iv) Shri Surendra Kerai, Section Officer, M/o Mines

In attendance:

- (i) Shri Nikunj Kumar Srivastava, Addl. DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO





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TOTAL CASES: 42

S. No	Name of the Firm and File No. of DFFT	Item for Export, Quantity and FOB Value	Date of receipt of application	Status
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DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE (DOAC&FW)

1	M/s PHI Seeds Private Limited, Hyderabad F.No.01/91/180/05/AM-18/EC	800 Kg. Pioneer Brand Hybrid Paddy (Rice) Seed for FOB Value of Rs. 190400/- (US\$2800)	29.5.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-103/2017-SD.IV (224 th EXIM-6) dated 4.07.2017 for export of 800 Kgs. c.v. 27P22 and 27P37 @ 400 Kgs. each (Pioneer Brand Hybrid Rice (Paddy) Seeds to Vietnam.
2	M/s Safal Seed & Biotech Limited, Jalana -431 F.No.01/91/162/02/AM-18/EC	15,000 kgs Onion Seeds c.v. Bombay Red for FOB value of USD 1,50,000	09.06.2017 received on 12.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-8) dated 08.06.2017 for export of 15,000 kgs Onion Seeds c.v. Bombay Red to Tanzania.
3	M/s Safal Seed & Biotech Limited, Jalana -431 F.No.01/91/162/03/AM-18/EC	18,000 kgs Onion Seeds c.v. Bombay Red for FOB value of USD 1,36,000	09.06.2017 received on 12.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-7) dated 08.06.2017 for export of 18,000 kgs Onion Seeds c.v. Bombay Red to Kenya.
4	M/s Safal Seed & Biotech Limited, Jalana -431 F.No.01/91/162/04/AM-18/EC	25,000 kgs Onion Seeds c.v. Bombay Red for FOB value of USD 2,50,000	09.06.2017 received on 12.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-6) dated 08.06.2017 for export of 25,000 kgs Onion Seeds c.v. Bombay Red to Kenya.
5	M/s Safal Seed & Biotech Limited, Jalana -431 F.No.01/91/162/05/AM-18/EC	20,000 kgs Onion Seeds c.v. Bombay Red for FOB value of USD 1,90,000	09.06.2017 received on 12.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-14) dated 08.06.2017 for export of 20,000 kgs Onion Seeds c.v. Bombay Red to The Netherland.
6	M/s Safal Seed & Biotech Limited, Jalana -431 F.No.01/91/162/06/AM-18/EC	15,000 kgs Onion Seeds c.v. Bombay Red for FOB value of USD 1,50,000	09.06.2017 received on 12.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-9) dated 08.06.2017 for export of 15,000 kgs Onion Seeds c.v. Bombay Red to Uganda.
7	M/s Safal Seed & Biotech Limited, Jalana -431 F.No.01/91/162/07/AM-18/EC	40,000 kgs Onion Seeds c.v. Bombay Red for FOB value of USD 3,60,000	09.06.2017 received on 12.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-12) dated 08.06.2017 for export of 40,000 kgs Onion Seeds c.v. Bombay Red to Kenya.
8	M/s Safal Seed & Biotech Limited, Jalana -431 F.No.01/91/162/08/AM-18/EC	20,000 kgs Onion Seeds c.v. Bombay Red for FOB value of USD 2,00,000	09.06.2017 received on 12.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-10) dated 08.06.2017 for export of 20,000 kgs Onion Seeds c.v. Bombay Red to Uganda.

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9	M/s Safal Seed & Biotech Limited, Jalana -431 F.No.01/91/162/09/AM-18/EC	25,000 kgs Onion Seeds c.v. Bombay Red for FOB value of USD 1,87,500	09.06.2017 received on 12.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-13) dated 08.06.2017 for export of 25,000 kgs Onion Seeds c.v. Bombay Red to The Netherland.
10	M/s Safal Seed & Biotech Limited, Jalana -431 F.No.01/91/162/10/AM-18/EC	20,000 kgs Onion Seeds c.v. Bombay Red for FOB value of USD 1,20,000	09.06.2017 received on 12.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-11) dated 08.06.2017 for export of 20,000 kgs Onion Seeds c.v. Bombay Red to Italy.
11	M/s Patel Seed Company, Delhi F.No.01/91/162/97/AM-18/EC	Total 128.850 MT of Onion seeds for total FOB value of USD 5,46,975	14.05.2017 received on 15.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-2) dated 08.06.2017 for export of total 128.850 MT of Onion seeds to Pakistan.
12	M/s Overseas Incorporation, Delhi-110007 F.No.01/91/162/104/AM-18/EC	Total 69 MT of Onion Seeds c.v. Nasik Red for FOB value of USD 3,45,000	19.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-3) dated 08.06.2017 for export of total 69 MT of Onion Seeds c.v. Nasik Red to Pakistan.
13	M/s. Rama Krishna Seeds, Delhi-110 007 F.No.01/91/162/105/AM-18/EC	Total 85,000 kg Onion seed c.v. Nasik Red for FOB value of USD 2,85,750	20.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-101/2017-SD.IV (223 rd EXIM-19) dated 08.06.2017 for export of 85,000 kg Onion seed c.v. Nasik Red to Pakistan.
14	M/s. Aananta Polymers, Delhi- F.No.01/91/162/100/AM-18/EC	20 MT Wheat Bran for FOB value of USD 4615	16.06.2017	Deferred due to want of comments/NOC from DOAC&FW (Trade Division) and DAHD&F (Trade Division).
15	M/s. Bharat Nursery Pvt. Ltd., Kolkata F.No.01/91/162/99/AM-18/EC	0.400 kg Jute Seed (Corchorus olitorius L Corchorus Capsurius L) for sample seeds no commercial value	10.06.2017 received on 15.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-131/2017-SD.IV (224 th EXIM-17) dated 4.7.2017 for export of 0.400 kg. Jute Seed c.v. Corchorus olitorius c.v. JRO-524 @0.200 Kg. and Corchorus capsulatis c.v. JRC-212 @ 0.200 kg to Japan.
16	M/s Malav Seeds Pvt. Ltd., Indore F.No.01/91/180/10/AM-18/EC	12000 KG Onion Seed Varity-Bombay Red FOB value USD 90000	30.06.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-131/2017-SD.IV (224 th EXIM-2) dated 4.7.2017 for export of 12000 KG Onion Seed Varity-Bombay Red to Kenya..
17.	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/180/11/AM-18/EC	Total 9.589 MT Paddy Hybrid seed of 212 c.v. / Lines for FOB value of USD 106	04.07.2017	Approved in view of NOC from DOAC&FW vide O.M. No. 1-102/2017-SD.IV(223 rd EXIM-23 dated 08.06.2017 for export of 9.58875 MT Paddy Hybrid seed of 212 c.v. / Lines (as per list) for FOB value of USD 106 to Vietnam.
18.	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/180/12/AM-18/EC	Total 9.589 MT Paddy Hybrid seed of 212 c.v. / Lines for FOB value of USD 106	04.07.2017	Approved in view of NOC from DOAC&FW vide O.M. No. 1-102/2017-SD.IV(223 rd EXIM-21 dated 08.06.2017 for export of 9.58875 MT Paddy Hybrid seed of 212 c.v. / Lines (as per list) for FOB value of USD 106 to Vietnam.

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19	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/180/12/AM-13/EC	Total 9.589 MT Paddy Hybrid seed of 212 c.v. / Lines for FOB value of USD 106	04.07.2017	Approved in view of NOC from DOAC&FW vide O.M. No. 1-102/2017-SD.IV(223 rd EXIM-22 dated 08.06.2017 for export of 9.58875 MT Paddy Hybrid seed of 212 c.v. / Lines (as per list) for FOB value of USD 106 to Vietnam.
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DEPARTMENT OF ATOMIC ENERGY (DoAE)

20	M/s Opaque Ceramics Pvt. Ltd., Ahmadabad F.No.01/91/162/108/AM-18/EC	1000 MTs Zirconpaque Superfine - 1 Micron (Zirconium Silicate Opacifiers) for FOB of USD 15,61,000	09.06.2017 received on 27.06.2017	Recommended in view of comments from DAE vide O.M. No.06/I-A/403/2017-SSSD/9234 dated 11.7.2017 for export of 1000 MTs Zirconpaque Superfine - 1 Micron (Zirconium Silicate Opacifiers). However, EFC decided to take up the matter again with DAE for confirmation as to whether their comments may be treated as their No Objection for grant of export permission. Chairman desired that the case may be processed on file for consideration.
21	M/s Yeyo International, Ahmedabad F.No.01/91/162/109/AM-18/EC	1000 MTs Zirconpaque Superfine - 1 Micron (Zirconium Silicate Opacifiers) for FOB of USD 15,61,000	09.06.2017 received on 27.06.2017	Recommended in view of comments from DOAC&FW vide O.M. No.06/I-A/403/2017-SSSD/9234 dated 11.7.2017 for export of 1000 MTs Zirconpaque Superfine - 1 Micron (Zirconium Silicate Opacifiers). However, EFC decided to take up the matter again with DAE for confirmation as to whether their comments may be treated as their No Objection for grant of export permission. Chairman desired that the case may be processed on file for consideration.

DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHD&F)

22	M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat - 364002. F.No.01/91/171/82/AM17/EC	(total 3770 Nos. of Bovine Embryos) 2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos for total FOB value USD 377000.	27.06.2016 received on 04.07.2016	Deferred due to want of comments / NOC from DoAHF&F. The representative of DAHD&F informed that the firm is not responding to their queries. A view would be taken by them in their next Departmental meeting.
23	M/s Qualital Products (India), Chandigarh. F.No.01/91/110/92/AM17/EC	15147 Nos. of Murrah Bull and Bull Semen for FOB value of USD 292100	08.09.2016 received on 14.09.2016	Deferred due to want of comments / NOC from DoAHF&F. The representative of DAHD&F informed that the firm is not responding to their queries. A view would be taken by them in their next Departmental meeting.

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24	M/s Sunrise Agro and Seed, Laxmi Nagar, New Delhi.. F.No.01/91/110/198/AM17/EC	1,40,000 MT of Cattle Feed (Wheat brand) for FOB value of USD 204 /MT	06.01.2017	Deferred due to want of comments / NOC from DoAHF&F. The representative of DAHD&F informed that a view would be taken by them in their next Departmental meeting.
25	M/s J.K. Enterprises F.No.01/91/110/239/AM17/EC	200 Nos. Murrah Milking Buffalo for FOB value USD 309000 and 200 Nos. Buffalo Calf for FOB value USD 20000	28.02.2017	Deferred due to want of comments / NOC from DoAHF&F. The representative of DAHD&F informed that a view would be taken by them in their next Departmental meeting

**Further the representative of DAHD&F present during the meeting assured to provide their comments in all the above four cases (Sl. No. 22,23,24 and 25) by the first week of August, 2017.*

DEPARTMENT OF AYUSH

26	M/s PSS Ganesan & Sons, Tuticorin. F.No. 01/91/110/27/AM-18/EC	500 KG of Strychnos Whole (Strychnos Nux Vomica Semen) for FOB value of Rs. 95000/- (US\$ 1450)	22.5.2017	Deferred due to want of comments / NOC from D/o Ayush.
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DEPARTMENT OF CONSUMER AFFAIRS (DoCA)

27	M/s Hastand Export Marketing Pvt. Ltd., Mumbai F.No.01/91/162/94/AM18/EC	2525 kgs Acid Casein - Industrial for FOB value USD 25930	08.06.2017 received on 15.06.2017	FSSAI vide letter dated 1-1686/FSSAI/Imports/2017 dated 7.7.2017 has informed that they do not have the mandate to regulate exports hence, they are unable to offer any comments in the matter. The representative of Deptt. of Consumer Affairs also stated that they have no comments to offer in the matter Chairman requested that written comments of Department of Consumer Affairs may be provided. It was also decided to consult DIPP in the matter before taking a final view on the application.
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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

28	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB value of USD 16941.34, 4.98 MT VAP of Red Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT VAP of Redsanders Woods Beads for FOB value of USD 15.00	23.05.2016	Deferred due to non submission of requisite documents by the firm to MOEF&CC for further examination of the case by them.
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29	M/s Newage Fire Protection Engineers Pvt. Ltd, F.No.01/91/110/132/AM-17/EC	25 MT Bromotri - fluoro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Deferred due to want of NOC from MOEF&CC
30	M/s Fitech Engineers Pvt. Ltd., Kolkata F.No. 01/91/110/186/AM17/EC	26,000 kgs. of Reclaimed Halon 1301 Gas for FOB value of USD 598000	06.01.2017	Deferred due to want of NOC from MOEF&CC
31	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of NOC from MOEF&CC.
32	M/s Techno Chemical Industries Ltd. Calicut, Kerala -673001. F.No. 01/91/110/384/AM08/EC	total 55353 Kgs of Red Sander Wood (Red sandal Extract 4750 Kgs, Wood Scrap 21074 Kgs and Chips and Powder 29529 kgs) for FOB value of USD 1787655	24.01.2017	Deferred due to non submission of requisite documents by the firm to MOEF&CC for further examination of the case by them.
33	M/s Chemplast Sanmar., Chennai F.No.01/91/110/227/AM17/EC	300 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 712500	24.02.2017	Deferred due to want of NOC from MOEF&CC
34	M/s Tonchi Suchi PGM , New Delhi F.No.01/91/110/28/AM18/EC	30 MTs of Spent Automobile Catalyst Ceramic/Metallic for FOB value of USD 10,61,500	06.06.2017 received on 12.06.2017	Deferred due to want of NOC from MOEF&CC

DEPARTMENT OF FERTILIZERS (DOF)

35	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/AM17/EC	5000 Ltrs of Liquid Fertilizer containing Nitrogen and Calcium FOB value USD 15000	26.04.2016	Deferred due to want of NOC from DOF
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36	M/s DNS Fine Chemicals & Laboratories (P) Ltd., Mumbai F.No.01/91/110/29/AM18/EC	30000 MT Urea for FOB value USD 93000	22.05.2017 received on 07.06.2017	Deferred due to want of NOC from DOF
37	M/s. Aries Agro Ltd., Mumbai F.No.01/91/110/159/AM17/EC	100 MT of Micronutrient fertilizers and Mixture (Powder) for FOB value of USD 363000 and 50000 Ltrs. of Micronutrient fertilizers and Mixture (Liquid) for FOB value of USD 126500	15.11.2016 and 25.01.2017	Deferred due to want of NOC from DOF

MINISTRY OF MINES

38	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of NOC from M/o Mines. The representative of M/o Mines informed that they have called for comments from Government of Gujarat which is pending from them. EFC decided to also consult Department of Atomic Energy.
39	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value US\$1200000	07.6.2016	Deferred due to want of NOC from M/o Mines. The representative of M/o Mines informed that they have called for comments from Government of Gujarat which is pending from them. EFC decided to also consult Department of Atomic Energy.
40	M/s Vraj Overseas INC, Ahmadabad - 382481 F.No.01/91/110/60/AM17/EC	4 MT of Indian Standard Sand, IS: 650, Grade: I, Grade:II Grade:III for FOB value of USD 2416	21.07.2016	M/s Vraj Overseas INC, Ahmadabad vide email dated 03.06.2017 to M/o Mines has requested to drop the case in view of cancellation of order. Accordingly, M/o Mines has recommended to delete the case from the pending list. EFC decided to drop the case under intimation to the firm.
41	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of NOC from M/o Mines. The representative of M/o Mines informed that the case is under process and comments will be forwarded shortly.

DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE (DoAC&FW)

42	M/s. Bharat Seeds Corporation, Delhi F.No.01/91/162/120/AM-18/EC	225 MT Onion Seeds Red Nasik for FOB value of Rs.58500000/- (US\$900000)	10.07.2017	Approved in view of NOC from DOAC&FW vide O.M. No.1-102/2017-SD.IV (223 rd EXIM-18) dated 08.06.2017 for export of 225 MT Onion Seeds c.v. Red Nasik to Pakistan
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